

GOVERNMENT OF JAMMU AND KASHMIR
Department of Law, Justice and Parliamentary Affairs.
(Establishment Section) **Civil Secretariat,**
Srinagar/Jammu

Subject: Confirmation/ Regularization of officials of the Jammu and Kashmir Legal (Subordinate) Service.

Government Order No. **8818** -JK(LD) of 2025.
Dated.24 -07-2025.

As recommended by the Departmental Promotion Committee, sanction is hereby accorded to the confirmation/ regularization of the following In-charge Legal Assistants in the Jammu and Kashmir Legal (Subordinate) Service in the Pay Level-6E (35900-113500) on regular basis from the dates shown against each:-

S.No.	Name of the official S/ Shri	Date of confirmation/ regularization.
1.	Neelam Sharma	15.04.2025
2.	Lalit Kumar	15.04.2025
3.	Imtiyaz Ahmad Geer	15.04.2025
4.	Aneeta Kumari	15.04.2025
5.	Tanveer Ahmad Bhat	15.04.2025
6.	Sahil Khajuria	15.04.2025

The officials on their promotion shall continue at their present place of posting till further orders.

This Order shall be subject to the outcome of writ petition/ O.A, if any, pending before any Court of Law/ Tribunal.

By Order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

No. LAW-Estt/80/2025-10
Copy to the:

Dated. 24.07.2025

1. Commissioner Secretary to Government, General Administration Department. .
2. Mr. Qureshi Tariq Mehmood, Special Secretary to Government, (Chairman of the Committee) for information.
3. Director Finance, Department of Law, Justice and Parliamentary Affairs.
4. Director Litigation, Jammu/ Kashmir.
5. Director Urdu Coordination Cell, Srinagar.
6. Private Secretary to Hon'ble Chief Minister, J&K for information of the Hon'ble Chief Minister.
7. Private Secretary to Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
8. Concerned officials for information.
9. In-charge Website, Department of Law, Justice and PA.
10. Concerned file.
11. Government Order file.


(Reyaz Ali Bhat)
Deputy Legal Remembrancer
24/07/25